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**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/102/2016

**NAME OF THE PETITIONER(S)** : S. K. Ganesan & 6 others

**NAME OF THE RESPONDENT(S)** : Balaji Rubber Industries Private Limited & 7 others

**UNDER SECTION** : 397/398, 402 and 403

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1.	S. Manjula Devi, Adv. For KSK & Co Company Secretary L&P Sumit Agarwal	For Petitioner Counsel for R1 to R5	S. A. S. T. V. P. Sai V. L
2.	T. V. P. Sai Vihari Sanjeev Kumar M. Cibi Vishnu		
3.	S. Manoj Kumar (B. Dhanaresh)	Counsel for R6 - R8 <b>ORDER</b>	

Shri Sumit Agarwal, PCS, representing petitioner present. Shri T V P Sai Vihari, counsel for R1 to R5 and Shri S Manoj Kumar, counsel for R6 to R8 present. Both the parties submitted that the matter is likely to be settled between the parties. At request of both the sides, time extended for submitting the final outcome of the settlement talks. Put up on 14.03.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**